

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

- Subject: i. Declaration of 16th October (Friday) as Non-Sitting day and in lieu of that 6th November, 2026 (Friday), 2026 as working day.
- ii. Declaration of 5th November, 2026 (Thursday) as working day and in lieu of that 24th November (Tuesday) as holiday.

NOTIFICATION

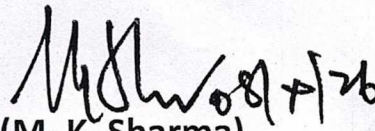
No. 2512 of 2026/RG/NG-15(I)

Dated:- 08-10-2026

It is hereby notified for information of all the concerned that **16th of October, 2026 (Friday)** which is a working day for High Court of J&K and Ladakh is declared as **Non-sitting day** and in lieu thereof **6th of November, 2026 (Friday)** which is non-sitting day is declared as **working-day** for the Hon'ble High Court of Jammu & Kashmir and Ladakh.

Further, **5th November, 2026 (Thursday)**, which has been shown as holiday in High Court Calendar 2026, is declared as **working day** and in lieu of that **24th of November, 2026 (Tuesday)** is declared as **holiday** on account of **Guru Nanak Dev Ji's Birthday** for the High Court of Jammu & Kashmir and Ladakh.

By order.

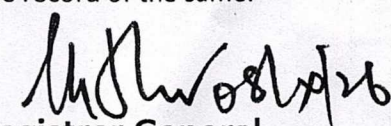

(M. K. Sharma)

Registrar General

No: 47186-220 of 2026/RG/NG Dated: 08-10-2026

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for information.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.... for information of His/Her Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagarfor information and necessary action.
5. Director J&K Judicial Academy, Moominabad, Batamaloo, Srinagar
6. Registrar Rules, High Court Main Wing, Srinagar
7. Registrar Computers (IT), High Court of J&K and Ladakh, Srinagar
8. Registrar (Adm.)/Recruitment, High Court Main Wing, Srinagar/Jammu
9. CPC, e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court of J&K and Ladakh.
10. Chief Accounts Officer, High Court Main wing, Srinagar
....for information.
11. President, Bar Association, High Court of J&K and Ladakh, Jammu/Srinagar.
12. Administrative Officer, Advocate General Office, High Court of J&K and Ladakh, Srinagar
13. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
14. Order file.


Registrar General